

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-06-2024 AT 10:30 AM**

CP(IB) No.771/9/HDB/2019

AND

IA (IBC) 13272024 in CP(IB) No.771/9/HDB/2019

u/s. 9 of IBC, 2016

IN THE MATTER OF:

Manish Fashionworld Pvt Ltd

...Operational Creditor

AND

Maqdoom Moghny Enterprises Pvt Ltd

...Corporate Debtor

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 13272024

This being an application for extension of Liquidation Period by 4 months.
Heard. Considering the facts and circumstances, the liquidation period has been
extended by 4 months effective from 27.06.2024.

Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)